

LOK SABHA
UNSTARRED QUESTION NO. 2614
TO BE ANSWERED ON 22nd DECEMBER, 2022

Committee for Gas Pricing

2614. SHRI ASADUDDIN OWAISI:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has appointed a committee to review the gas pricing formula and if so, the details thereof;
- (b) whether the said committee has submitted its recommendations to the Government and if so, the details thereof;
- (c) whether the committee has suggested roadmap for freedom in gas pricing; and
- (d) if so, the details and other main recommendations made by the committee and reaction of the Government thereto?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्यमंत्री
(श्री रामेश्वर तेली)

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI RAMESWAR TELI)**

(a) to (d): Government had constituted an Expert Committee under the Chairmanship of Dr.Kirit Parikh to critically examine and review the current domestic natural gas pricing regime, marketing, including Pricing Freedom for the gas to be produced from Discoveries in Deep Water, Ultra Deep Water and High Pressure-High Temperature areas, issues related to ensuring fair price to the end consumer and to suggest market oriented, transparent and reliable pricing regimes.

The Committee has submitted its report recently on 30.11.2022 recommending, inter alia, change in formula for pricing of gas produced from nomination fields to make it more market oriented, removal of ceiling price of High Pressure-High Temperature from a specified date, etc. It has also recommended maintaining the price, within a floor and ceiling, of Administered Pricing Mechanism (APM) gas for the domestic consumers. Decision on the recommendations made by the Committee is predicated upon the views of different stakeholders through inter-ministerial consultations.